

FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)	
FORTH THE ATTENTION OF THE STAKEHOLDERS OF FZ04 India Private Limited	
1 Name of Corporate Person	FZ04 India Private Limited
2 Date of Incorporation of Corporate Person	01st March 2007
3 Authority under which Corporate Person is Incorporated/ Registered	RoC-Mumbai
4 Corporate Identity Number of Corporate Person	CIN NO: U65923MH2007PTC168267
5 Address of the Registered Office and Principal Office (If any) of Corporate Person	1108 Hubtown Solaris, Prof N.S Phadke Road, Andheri (E), Mumbai 400069
6 Liquidation Commencement Date of Corporate Person	26th October 2023
7 Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Suhasini Ashok B IBBI/IPA-002/IP-N01134/2022-2023/14080 AFA issued by ICSIIIP is valid till 13 Jan 2024 <u>Address:</u> EzResolve LLP 1st Floor, Golden Heights, Plot No.9, Opp: Raheja IT Mindspace, HUDA Techno Enclave, Madhapur, Hyderabad, Telangana-500081, India. Mobile No.8688020622 Email: suhasini@ezresolve.in
8 Last Date for Submission of Claims	25th November 2023
Notice is hereby given that the FZ04 India Private Limited has commenced voluntary liquidation on 26th October 2023. The stakeholders of FZ04 India Private Limited are hereby called upon to submit a proof of their claims, on or before 25th November 2023, to the liquidator at the address mentioned against item 7 above. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Sd/- Name of the Liquidator: Suhasini Ashok B for FZ04 India Private Limited IBBI/IPA-002/IP-N01134/2022-2023/14080 AFA issued by ICSIIIP is valid till 13 Jan 202 Date: 28th October 2023 Place: Hyderabad	